

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1353
TO BE ANSWERED ON 24.07.2017**

CHILD LABOUR IN DROUGHT HIT STATES

1353. SHRI M. RAJA MOHAN REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that Child Labour is on the rise in drought hit States and if so, the details thereof;**
- (b) whether the Government has conducted any survey in this regard; and**
- (c) if so, the details and the findings thereof along with the steps taken/being taken in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): Child Labour is an outcome of various socio-economic problems such as poverty, economic backwardness and illiteracy etc. The number of main workers in the age group of 5-14 years in the country is 43.53 lakh as per 2011 Census which shows a decline from 57.79 lakh as per 2001 Census.

(b) & (c): Government is implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labour and presently the Scheme is sanctioned in 280 districts of the country. Under the Scheme, survey for identification of working children is undertaken on regular basis. The survey intends to identify working children below 14 years of age in all occupations and processes and adolescents (14 to 18 years) working in hazardous occupations and processes. Children rescued/withdrawn from work in the age group of 9-14 years are enrolled in the NCLP Special Training Centres (STCs), where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. Children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Sarva Shiksha Abhiyan (SSA). At present approximately 1.41 lakh children are enrolled in the STCs under the scheme in the country.
